

implementing (i) Development of Commercial Horticulture through Production and Post-Harvest Management of Horticulture Crops; and (ii) Capital Investment Subsidy for Construction/Expansion/Modernisation of Cold Storages for Horticulture Products providing financial assistance for setting up of, *inter alia*, cold storage facilities.

Under the schemes of 'Mega Food Parks' and 'Integrated Cold Chain and Value Addition Infrastructure' of PMKSY, and schemes of 'MIDH' and 'NHB' a total of 2,114 number of cold storage/cold chain/deep freeze/controlled atmosphere/modified atmosphere based storage infrastructure/logistic has been established/approved throughout the country.

Export of food items

2319. DR. L. HANUMANTHAIAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of food processing industries in the country and how many of them are functioning at present, State/UT-wise;
- (b) whether Government has been exporting food items from the country, if so, the details thereof; and
- (c) the details of countries who have signed an agreement for the export of food items from India and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) As per the latest Annual Survey of Industries, 2016-17 there are 39,740 registered food processing units/factories in the country out of which 34,711 are in operation. The State/UT-wise list of such units is given in the Statement (*See* below).

(b) The export of food products from India are done by the private exporters. As per Directorate General of Commercial Intelligence and Statistics (DGCIS), Kolkata, India's export of food items in the year 2017-18 and 2018-19 was to the tune of USD 35467.91 Million and USD 35303.19 Million respectively.

(c) The Ministry of Commerce and Industry, Department of Commerce has not entered into any specific agreement for export of food items from India. However, the Government is constantly engaged in the process of gaining market access for various agricultural products with different countries. This is a continuous process and agreements for market access for specific agricultural product(s) are entered into with different countries from time to time. Under various bilateral Free Trade Agreements (FTAs) that India has entered into have provisions, *inter alia*, for export of food items.

Statement

The State/UT-wise number of Food Processing Factories Registered and number of Food Processing Factories in Operation

Sl. No.	State	Number of Factories (No.) at 2 digit of NIC	Factories in Operation (No.) at 2 digit of NIC
1	2	3	4
1.	Andaman and Nicobar Islands	5	4
2.	Andhra Pradesh	5859	4702
3.	Arunachal Pradesh	30	29
4.	Assam	1410	1389
5.	Bihar	881	751
6.	Chandigarh	19	14
7.	Chhattisgarh	1309	1168
8.	Dadra and Nagar Haveli	8	7
9.	Daman and Diu	32	31
10.	Delhi	166	140
11.	Goa	98	97
12.	Gujarat	2239	1745
13.	Haryana	917	751
14.	Himachal Pradesh	193	169
15.	Jammu and Kashmir	176	164
16.	Jharkhand	228	220
17.	Karnataka	2251	2037
18.	Kerala	1629	1556
19.	Madhya Pradesh	875	818

1	2	3	4
20.	Maharashtra	2808	2424
21.	Manipur	28	26
22.	Meghalaya	26	25
23.	Nagaland	21	21
24.	Odisha	1127	1007
25.	Puducherry	60	55
26.	Punjab	2906	2498
27.	Rajasthan	882	821
28.	Sikkim	19	19
29.	Tamil Nadu	5077	4583
30.	Telangana	3968	3443
31.	Tripura	95	91
32.	Uttar Pradesh	2067	1752
33.	Uttarakhand	372	305
34.	West Bengal	1959	1849
TOTAL		39740	34711

Source: Annual Survey of Industries, M/o Statistics and Programme Implementation.

Investment in Food Processing Industries

2320. SHRIMATI VIPOLOVE THAKUR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether large scale investment have been received recently in Food Processing Industries (FPIs);

(b) if so, the details thereof indicating the investments received, State-wise, especially in Himachal Pradesh;

(c) whether the said investment could help Government to achieve its target of doubling the income of farmers, if so, the details thereof; and